GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

RAJYA SABHA UNSTARRED QUESTION NO- 3305

ANSWERED ON 23.03.2018

FINANCIAL ASSISTANCE FOR FRUITS AND VEGETABLE PROCESSING UNITS

3305. SHRI D. KUPENDRA REDDY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) Whether Government implements a number of schemes and extends financial assistance for fruits and vegetable processing units in the country; and
- (b) If so, the details thereof alongwith the fruits and vegetable processing units in Karnataka covered/benefited under these schemes during the last three years?

ANSWER

MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

(a): Yes Sir, The Ministry of Food Processing Industries has launched the Pradhan Mantri Kisan Sampada Yojana (PMKSY) with the objective of augmenting the capacity of food processing through technology infusion/ upgradation, creating effective backward and forward linkages by linking farmers to the processors and markets, creating effective supply chain and transport logistics for perishable products, creation of modern infrastructure for development of agro processing clusters. Under the PMKSY Ministry is implementing following schemes components - (i) Mega Food Parks; (ii) Integrated Cold Chain and Value Addition Infrastructure; (iii) Creation / Expansion of Food Processing & Preservation Capacities; (iv) Infrastructure for Agro-processing Clusters; (v) Creation of Backward and Forward Linkages; (vi) Food Safety and Quality Assurance Infrastructure; and (vii) Human Resources and Institutions.

The Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) which is one of the new scheme components of PMKSY has been launched in May 2017. The scheme has provision for setting up of processing units of fruits and vegetable products as well. The scheme envisages financial assistance in the form of Grant in aid as under –

- 35% of the eligible project cost subject to a maximum of Rs. 5.00 crore in General Areas; and
- 50% of the eligible project cost subject to a maximum of Rs. 5.00 Crores in North Eastern States including Sikkim and Difficult areas including Himalayan States (Himachal Pradesh, J&K & Uttarakhand), State Notified ITDP areas and Islands.

Under the CEFPPC scheme, the proposals for creation/ expansion/ modernization of food processing & preservation units are considered, provided these units are proposed in Mega Food Parks (MFPs), Agro-processing Clusters assisted by the Ministry and in designated food parks notified by the Ministry from time to time under special food processing fund created in NABARD.

(b): The details of fruits and vegetable processing units in Karnataka covered/ benefited under the new Scheme for Creation/ Expansion of Food Processing & Preservation Capacities as on date is at **Annexure.**

ANNEXURE REFFERED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3305 FOR ANSWERED 23.03.2018 REGARDING FINANCIAL ASSISTANCE FOR FRUITS AND VEGETABLE PROCESSING UNITS.

Fruits and vegetable processing units in Karnataka covered/ benefited under the new Scheme for Creation/ Expansion of Food Processing & Preservation Capacities.

SL no.	Project name	Date of Approval	Project Cost (Rs in Crs)	Grant approved (Rs in Crs)	Status
1	M/s. Hain Future Natural Products Private Limited, Integrated MFP, Tumkur, Karnataka	17.01.2018	36.76	5.00	ONGOING
2	Banashankari Chemicals Private Limited, Favorich MFP, Mandya, Karnataka	17.01.2018	14.99	4.97	ONGOING